

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 226

Company Petition-101/2023

IN THE MATTER OF:

Puja Khaneja

... **Applicant/Petitioner**

Versus

Citi Collections India Pvt. Ltd.

... **Respondent**

Under Section: 241 (1) & 242 (4)

Order delivered on 06.10.2023

CORAM:

**SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Respondent : Ms. Shagun Bhargava, Advocate for R-2 and R-4
Adv Anubhav Sharma for Respondent No. 5

ORDER

As prayed by the Ld. Counsel appearing for the Applicant, one week's time is granted for filing the rejoinder.

List on 19.12.2023.

**Sd/-
(L. N. GUPTA)
MEMBER (T)**

**Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**